

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

LOK SABHA

**UNSTARRED QUESTION NO.†3070
TO BE ANSWERED ON 6th August, 2018**

Online School Fee

†3070. SHRI RAKESH SINGH:

Will the Minister of **HUMAN RESOURCE DEVELOPMENT** be pleased to state:

- (a) whether it has been made mandatory to deposit fees in CBSE schools of the country online and if so, the details thereof;
- (b) whether it has been also enforced for other financial transaction of the schools also;
- (c) if so, the details thereof; and
- (d) whether the Government is likely to consider to implement such system also in private schools to promote cashless transaction and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRI UPENDRA KUSHWAHA)**

(a) to (d): The Central Board of Secondary Education (CBSE) has introduced e-payment facilities for collection of fee for examination, affiliation and various activities including payments to its examination functionaries. The Board has advised all its affiliated schools to promote cashless transactions in the schools vide their circular no. CBSE/SECY/SPS/2016 dated 10 December, 2016. The schools have been advised to introduce fee collection from students only online or through non-cash mode from January, 2017 onwards. The schools have also been advised to disburse salary to staff through bank transfers, make all payment for availing various services in the school, procurement, wages to contractual workers, other transactions, etc., thorough non-cash mode.
